

COURT-II
(Energy Conservation)
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

ORIGINAL PETITION NO. 03 OF 2018 &
IA NO. 470 OF 2018

Dated: 29th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jindal Stainless Limited

.... **Petitioner(s)**

Versus

**The Bureau of Energy Efficiency, Ministry of Power,
Government of India & Ors.**

.... **Respondent(s)**

Counsel for the Petitioner(s) :

Mr. Aditya N. Das
Ms. E. A. Das

Counsel for the Respondent(s) :

Ms. Yukti Anand for R-1

ORDER

At the request of the learned counsel, Ms. Yukti Anand, appearing for the first Respondent, list this matter for hearing on **09.07.2019**.

(Ravindra Kumar Verma)

Technical Member

vt/mk

(Justice N.K. Patil)

Judicial Member